CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.246/2014

Date of Decision: 17th July, 2018

CORAM : HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)

Dr. K. Murlidhar, Ph.D.
Associate Professor,
National Defence Academy,
Khadakwasla, Pune - 411 023.
(R/o.: 187-A, D-3 Area,
National Defence Academy,
Khadakwasla, Pune - 411 023. ... Applicant
(By Advocate Shri S.P. Saxena)

VERSUS

- The Union of India, through
 The Secretary,
 Ministry of Defence,
 DHQ,P.O., South Block,
 New Delhi 110 011.
- 2. The Principal Director (Pers.) HQ. Integrated Defence Staff, Ministry of Defence, Directorate of Personnel, Kashmir House, Rajaji Marg, New Delhi - 110 011.
- 3. The Commandant National Defence Academy, Khadakwasla, Pune - 411 023.
- 4. The Deputy Commandant
 National Defence Academy,
 Khadakwasla,
 Pune 411 023.
- 5. The Principal,
 National Defence Academy,
 Khadakwasla,
 Pune 411 023. ... Respondents
 (By Advocate Shri R.R. Shetty)

ORDER (ORAL)

PER: Dr. Bhagwan Sahai, MEMBER (A)

The applicant's Advocate on instructions from the applicant states that the applicant wants to withdraw this OA. Allowed to withdraw.

2. The Original Application No.246/2014 is thus disposed of as withdrawn.

(Dr. Bhagwan Sahai) Member (A)

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